

12.00 Noon

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table of the House.

- I. Report and Accounts (2004-2005) of the Mazagon Dock Limited (MDL), Mumbai and related papers**
- II. Report and Accounts (2004-2005) of the Hindustan Aeronautics Limited (HAL), Bangalore and related papers**
- III. Report and Accounts (2004-2005) of the Garden Reach Shipbuilders and Engineers Limited, Kolkata and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- I. (a) Annual Report and Accounts of the Mazagon Dock Limited (MDL), Mumbai, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Statement by Government accepting the above Report [Placed in Library. See No. L.T. 3225/05]
- II. (a) Annual Report and Accounts of the Hindustan Aeronautics Limited (HAL), Bangalore, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3224/05]
- III. (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report. [Raced in Library. See No. L.T. 2985/05]

- I. **Report and Accounts (2004-2005) of the Central Cottage Industries Corporation of India Limited, New Delhi and related papers**
- II. **Report and Accounts (2004-2005) of the Cotton Corporation of India Limited, Mumbai and related papers**
- III. **Report and Accounts (2004-2005) of the Export Promotion Council for Handicrafts New Delhi and related papers**
- IV. **Report and Accounts (2004-2005) of various Textile Research Associations and the Central Wool Development Board, Jodhpur and related papers**

THE MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA): Sir,
I lay on the Table :

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Annual Report and Accounts of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 2998/05]
- II. (a) Thirty-fifth Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Mumbai, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 3244/05]